

**File No. 09-01/Enf-I/2012/FSSAI (Pt-2)**  
Food Safety and Standards Authority of India  
(Regulatory Compliance Division)  
Ministry of Health and Family Welfare  
FDA Bhawan, Kotla Road, New Delhi - 110002

The 14<sup>th</sup> December, 2016


**Office Order**

**Subject: Notification of FSSAI's Designated Officer for Central Licensing under Section 36 of FSS Act, 2006 - reg.**

In pursuance of Section 36 of the Food Safety and Standards Act, 2006, read with Section 1.2.1 (1) of Food Safety and Standards Regulations 2011 and in partial modification to order of even no dated 11<sup>th</sup> August, 2016, the following officer is hereby appointed as Designated Officers under Central Licensing with the jurisdiction/ area mentioned with immediate effect until further orders:-

Sl. No.	Name of the Officer	Area of Jurisdiction
1.	Smt. Sheetal Gupta, Scientist (II)	Maharashtra, Madhya Pradesh, Gujarat, Goa, Dadra & Nagar Haveli and Diu and Daman

2. Shri Ais Kumar, Deputy Director would be the link officer for Dr. Sheetal Gupta and would look after central licensing work during her absence.
3. The Designated Officers, so appointed shall perform the functions of Central Licensing Authority in accordance with the provisions under FSS Regulations, 2011.

  
(Pawan Agarwal)  
Chief Executive Officer

To,

1. All Commissioners of Food Safety
2. All Designated Officers/ Central Licensing Authority
3. IT Division- For uploading the order on FSSAI Website
4. HR Division, FSSAI HQs
5. Guard File of Regulatory Compliance Division